

<b>PENDENCY REPORT AS ON 23-04-2021</b>		
<b>SI No.</b>	<b>Case Type</b>	<b>Total</b>
<b>1</b>	ABLAPL- Anticipatory Bail	10996
<b>2</b>	ADMLS-Admiralty Suits.	10
<b>3</b>	AHO-Appeal Against High Court Order.	47
<b>4</b>	Application U/s-34 of the Act involving -International Commercial Arbitration	1
<b>5</b>	ARBA-Appeals under Indian Arbitration Act.	275
<b>6</b>	ARBP-Petitions under Indian Arbitration Act.	127
<b>7</b>	AS-Admiralty Suit.	1
<b>8</b>	BLAPL-Bail Application.	5011
<b>9</b>	CEREF-Reference under Central Excise Act.	20
<b>10</b>	CMAPL-Miscellaneous Applications.	2580
<b>11</b>	CMPAT-Company Act.	84
<b>12</b>	CMP-Civil Miscellaneous Petition	2507
<b>13</b>	COA-Appeals against judgement in Comp.Pet.	17
<b>14</b>	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
<b>15</b>	CONTAC-Appeals against orders in Civil Contempt	6
<b>16</b>	CONTAR-Appeals against orders in Crl.Cont.mater	1
<b>17</b>	CONTC-Cotempt of Court Cases (Civil contempt)	5680
<b>18</b>	Contempt Petition in Bhubaneswar Bench	32
<b>19</b>	Contempt Petition in Cuttack Bench	159
<b>20</b>	Contempt Petition in Sambalpur Bench	3
<b>21</b>	CONTR-Proceeding relating to Criminal Contempt	76
<b>22</b>	COPET-Orginal Petition (Companies Act.)	130
<b>23</b>	CRA-Criminal Appeals	1021
<b>24</b>	CRLA-Appeal against Judgement/Sentence.	9975
<b>25</b>	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1422
<b>26</b>	CRLMA-Other Miscellaneous Application.	666
<b>27</b>	CRLMC-Appl.under Sec.482 Cr.P.C.	11126
<b>28</b>	CRLMP-Criminal Miscellaneous Petition	530
<b>29</b>	CRLREV-Criminal Revision.	9073
<b>30</b>	CRLTR-Original Trial.	1
<b>31</b>	CRMC-Criminal Miscellaneous Case	22
<b>32</b>	CRP-Revision Petition.	155
<b>33</b>	CRREV-Criminal Revision	261
<b>34</b>	CS(OS)-Civil suits.	1
<b>35</b>	CUSREF-Reference under Customs Act.	3
<b>36</b>	CVA-Civil Appeals	3
<b>37</b>	CVREV-Civil Revision.	38
<b>38</b>	CVRVW-Civil Review.	19
<b>39</b>	DSREF-Confirmation under Sec.336 Cr.P.C.	3
<b>40</b>	EC-Execution Case.	3
<b>41</b>	ELA-Appeals from Judgement in Election Pet.	14
<b>42</b>	ELPET-Election Petitions.	28
<b>43</b>	EXFA-Execution First Appeal.	3
<b>44</b>	EXOS-Execution Application.	4
<b>45</b>	EXP-Execution Petition.	21
<b>46</b>	FA-First Appeal	1091

<b>47</b>	FAO-First Appeal from Orders.	3227
<b>48</b>	FA(OS)-FA from Judgement in original suits.	1
<b>49</b>	GA-Government Appeals	112
<b>50</b>	GCRLA-Government Appeals	414
<b>51</b>	GUAP-Pet. under Guardianship and Wards Act.	12
<b>52</b>	IP(M)-Main Petition (Insolvency Act.)	1
<b>53</b>	ITA-Appeals Income-tax	407
<b>54</b>	JCRA-Jail Criminal Appeals	15
<b>55</b>	JCRLA-Jail Criminal Appeal	1204
<b>56</b>	JCRLRV-Jail Criminal Revision.	12
<b>57</b>	JCRMC-Jail Criminal Misc.Case.	1
<b>58</b>	LAA-Appeals (Land Acquisition Act)	994
<b>59</b>	LPA-Letters Patent Appeals.	36
<b>60</b>	MACA-Motor Accident Appeals.	6626
<b>61</b>	MAC-Motor Accident Claims.	1
<b>62</b>	MA-Miscellaneous Appeals	102
<b>63</b>	MATA-Matrimonial Cases (Appeals)	929
<b>64</b>	MFA-FA against Spl. Jurisdiction Cases.	12
<b>65</b>	MJC-Misc.Judicial Case.	59
<b>66</b>	MSA-SA from judgements in Misc. Cases.	84
<b>67</b>	OCRMC-Original Crl. Miscellaneous Case	100
<b>68</b>	OJC-Original Jurisdiction case (Writ)	1533
<b>69</b>	OREF-References.	1
<b>70</b>	OS-Original Suit.	1
<b>71</b>	OTAPL-Other Tax Applications.	120
<b>72</b>	OTC-Other Tax Case.	5
<b>73</b>	OVTA-Tax Appeal Under OVAT Act.	1
<b>74</b>	RCFA-First Appeals(Rent Control Matters)	1
<b>75</b>	Review Petition in Bhubaneswar Bench	2
<b>76</b>	Review Petition in Cuttack Bench	41
<b>77</b>	RFA-FA from Judgement and Decree in Suit	2154
<b>78</b>	RPFAM-Revision US 19 of Family Court Act.	1648
<b>79</b>	RSA-Second Appeal from Judgement and Decree.	6791
<b>80</b>	RVWPET-Review Petition.	2021
<b>81</b>	SAO-Second Appeal from Appellate Order.	225
<b>82</b>	SA-Second Appeal	2300
<b>83</b>	SCLP-Pet.for leave to appeal to Supreme Court	1
<b>84</b>	SJC-Special Jurisdiction Case (Tax Matters)	179
<b>85</b>	SM-Suo Motu.	46
<b>86</b>	SPA-Sp.Appeal before DB ...	5
<b>87</b>	STAPL-Appl.for direction to make a reference.	1
<b>88</b>	STREV-Sales Tax Revision.	1553
<b>89</b>	TA-Tax Appeal	12
<b>90</b>	TEST-Testamentary Cases.	1
<b>91</b>	TREV-Tax Revesion	95
<b>92</b>	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	284
<b>93</b>	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	897
<b>94</b>	WA-Appeals before DB against SB Judgement	3863
<b>95</b>	WPC(OAB)-Original Application in Berhampur Bench	2
<b>96</b>	WPC(OAC)-Original Application in Cuttack Bench	1022

<b>97</b>	WPC(OA)-Original Application in Bhubaneswar Bench	337
<b>98</b>	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	27
<b>99</b>	WPC(OAS)-Original Application in Sambalpur Bench	13
<b>100</b>	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	474
<b>101</b>	WPC(TAC)-Transfer Application in Cuttack Bench	4
<b>102</b>	WP(C)-Writ Petition under Art.226 and 227.	70768
<b>Grand Total</b>		<b>174025</b>

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